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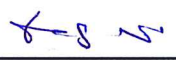
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K. ANANTH PADMANABHA SWAMY – MEMBER
JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.08.2018 AT 10.30
AM**

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|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA NO. 248&293/2018 in CP(IB) No. 306/10/HDB/2017 |
| NAME OF THE COMPANY | NSL Nagapatnam Power & Infratech Limited |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 10 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--|-------------|------------------------|---|
| NARESH KUMAR SHARMA FOR (Applicant NSL) | Advocate | 9000666072 |  |
| ICARE VENKAT CSW | RP | 9246547969 |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

ORDER

Counsel for the Petitioner present. Resolution Professional present in person.

RP submitted that there is a meeting of COC going to be held on 28.09.2018

and requested time to submit his report. Put up the matter on 10.10.2018.


MEMBER JUDICIAL